

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25144/2019

(Arising out of impugned judgment and order dated 28-03-2019 in WB No. 21236/1990 passed by the High Court of Judicature at Allahabad)

MUNNI DEVI (DEAD) THR. LR & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

(IA No. 154993/2019 - EXEMPTION FROM FILING O.T.)

Date : 13-02-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Gopal Singh, Adv.
Mr. Aryan P Nanda, Adv.
Mr. Sunil Kumar Srivastava, Adv.
Mr. Tota Ram, Adv.
Mr. M Venkata Muralidhar, Adv.
Mr. Sanjeev Malhotra, AOR

Amicus Curie, AOR

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR